

GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT

NOTIFICATION

Dated Shillong, the 28th June, 2022.

No. LJ (B).48/2020/40- In the interest of public service and in exercise of the powers conferred by sub-section (2) of Section 20 of the Code of Criminal Procedure 1973, the Governor of Meghalaya is pleased to appoint the following Additional Deputy Commissioners as the Additional District Magistrate within East Khasi Hills District with immediate effect until further orders-

1. Shri F.B. Basan, MCS
2. Shri R. Wahlang, MCS
3. Smti D.V. Lyngdoh, MCS
4. Smti D. Kharshing, MCS

This Department's Notification No. LJ (B) 48/2020/38 dated 03.06.2022 stands cancelled.

sd-

(Cyril V.D. Diengdoh),
Secretary to the Govt. of Meghalaya,
Law (B) Department

Memo No. LJ (B). 48/2020/40-A,
Copy forwarded to:-

Dated Shillong, the 28th June, 2022.

1. The Deputy Commissioner, East Khasi Hills District, Shillong with reference to your letter No. KCR, 20/1/90/177/446, dated 16.6.2022.
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. Personnel & A.R. (A) Department for information.
4. Officers concerned.
5. ✓ DEO (Data Entry Operator) Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,

Sanna

Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department.

Dc/-

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30/6/22